

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15714/2011

(From the judgement and order dated 16/05/2011 in LPA No. 752/2011 & CWP No. 20252/2008 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

ASHA SHARMA

Petitioner(s)

VERSUS

CHADIGARH ADMINISTRATION & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/06/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
(VACATION BENCH)

For Petitioner(s) Mr. D.P. Singh, Adv.
Mr. Parveen Kr. Agarwal, Adv.
Mr. Ashok K. Mahajan, Adv.

For Respondent(s) Mr. T.S. Doabia, Sr. Adv.
Mr. Sanjay Kaushal, Adv.
Mr. Manpreet S. Daobia, Adv.
Mr. S.S. Rawat, Adv.

UPON hearing counsel the Court made the following
O R D E R

List for final hearing on Tuesday, the 14th June,
2011.

(DEEPAK MANSUKHANI)
Court Master

(INDU SATIJA)
Court Master